



Central Administrative Tribunal  
Principal Bench

CP No.97/2020  
in  
OA No.2255/2019

New Delhi, this the 13<sup>th</sup> day of March, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**  
**Hon'ble Mr. A. K. Bishnoi, Member (A)**

P. Ramesh  
Aged about 43 years,  
S/o S. Packirisamy,  
R/o House No.1001 C2C,  
Golf Link Residency Apartment,  
Sector-18B, Dwarka,  
New Delhi 110 078

-Petitioner

(By Advocate: Shri M. K. Bhardwaj)

Versus

1. Dr. Rashmi Kant Dave  
Executive Director  
National Board of Examination,  
Ansari Nagar, Ring Road,  
New Delhi 110 029.
  
2. Dr. Abhijit Sheth  
President  
National Board of Examination  
Ansari Nagar, Ring Road,  
New Delhi 110 029. - Respondents

(By Advocate: Shri A. K. Behera)

**: O R D E R (ORAL) :****Justice L. Narasimha Reddy:**

The applicant filed OA No.2255/2019 before this Tribunal challenging the appointment of Inquiry Officer (IO) and Presenting Officer (PO), i.e., Respondent Nos.3 & 4 in the OA, in the disciplinary proceedings initiated against him. After hearing both the parties, the OA was allowed and Respondents 1 & 2 were directed to replace Respondents 3 & 4.

2. This Contempt Petition is filed alleging that the respondents 1 & 2 in the OA did not comply with the directions of this Tribunal passed in the aforesaid OA.

3. Heard Shri M. K. Bhardwaj, learned counsel for the applicant and Shri A. K. Behera, learned counsel for the respondents.

4. The direction issued in the OA is only to replace the IO and PO. Even by the time, the CP was filed, both the officers were replaced. The objection of the applicant is that though an observation was made in the OA that the IO should be from the department itself to the extent possible, the respondents 1 & 2 have chosen an outsider.



5. In the operative portion of the order, it was directed that the IO and PO shall be appointed in accordance with the rules. The applicant is not able to point out the violation of any rule.
6. We do not find any merit in the CP. It is accordingly closed.

**(A. K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/pj/